

Electric Supply Undertaking (DESU) by the Central Pollution Control Board under the Water (Prevention and Control of Pollution) Act, 1974. The Court had ordered the power station to put up a treatment plant by February, 1990. This time limit has been extended to September 15, 1990 on a request made by DESU.

Women's participation in Non-Traditional Occupations

4019. KUMARI UMABHARATI:
SHRIMATI SUMITRA MAHAJAN:
SHRIMATI JAYAWANTI
NAVINCHANDRA
MEHTA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government feels the need to eliminate the sex stereotyping in vocational and professional courses and to encourage women's participation in non-traditional occupations;

(b) if so, the time schedule thereof; and

(c) whether non traditional occupations have been identified and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Government is fully aware of the need to eliminate sex stereotyping in all forms of education including vocational and professional courses and to encourage women's participation in non-traditional occupations. Since vocational and professional courses are linked to market opportunities for different skills, it is not feasible to

lay down any strict time schedule.

(c) Identification of non-traditional occupations for women emerges from a programme involving the process of interest articulation at local levels. However, vocational training institutes for women take care of this. An ad-hoc Group of the Central Advisory Board of Education Committee on vocationalisation of education has also identified certain non-traditional courses for girls and women as indicated in attached statement.

STATEMENT

Non-traditional courses for girls and women

1. Computer techniques
2. Repair and maintenance of Radio and TV receiver
3. Audio-Vishual Technician
4. Electronics Technology
5. Clock and Watch Repair
6. Repair and Maintenance of Domestic Appliances
7. Draftswoman (Civil and Architectural)
8. Draftswoman (Mechanical and Electrical)
9. Electric Motor Winding
10. Accountancy and Taxation/Auditing
11. Marketing and Salesmanship
12. Insurance

13. Banking Assistantship
14. Purchasing and Store-keeping
15. X-Ray Technician
16. Medical Laboratory Technician
17. Dental Hygienist
18. Pharmacist
19. Hospital House-keeping
20. Ophthalmic Technician
21. Physiotherapist or Occupational Therapist
22. Dairying
23. Poultry farming
24. Sericulture
25. Inland Fisheries
26. Fish processing Technology
27. Nursery and Vegetable growing
28. Tourism and Travel Techniques
29. Printing Technology
30. Hoisery
31. Photography

**Committee to Review Women's
Employment**

4020. SHRI R N RAKESH.
SHRIMATI T MANEMMA

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set-up a Committee to review and give suggestions for augmenting employment and training opportunities for women in the Eighth Plan as reported in the Hindusthan Times of 7th March, 1990; and

(b) if so, the details thereof and the composition of the proposed Committee?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON (a) and (b). A meeting was convened on 6.3.1990 in the Department of Women and Child Development to discuss the employment and training programmes for women in the 8th Five Year Plan. A recommendation was, inter alia, to set up an inter-Ministerial Committee to formulate policies and programmes for increasing employment and training opportunities for women in the 8th Plan, besides reviewing and coordinating these activities. This matter has been taken up for action.

[Translation]

**Corruption in Child Development
Project**

4021 SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether attention of Government has been drawn to the news-item appearing in the daily 'Jargan' dated 28-2-1990 published from Bareilly relating to the large scale corruption in the child development project;

(b) if so, whether Government propose to enquire into the matter; and